

## Calcutta High Court (Appellate Side)

Scrutiny List From 12-08-2021 To 12-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	5398/2021	PINTU SINGH@TIWARJI	DIPANKAR GUHA	02-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
2	CRM	5420/2021	MD FAIYAZUDDIN@MOHAMMAD FAIGAZUDDIN @SUNNY	ABHISHEK GUPTA	02-09-2021	WRONG ADDRESSING OF THE HONBLE. CHIEF JUSTICE HAS BEEN MENTIONED
3	CRR	1632/2021	PINTU MRIDHA	SAMIR ROY CHOWDHURY	02-09-2021	WRONG CAUSE TITLE
4	WPA	12747/2021	KHAGESH PROSAD SHAW	KAJAL RAY	02-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
5	WPA	12751/2021	JINDAL INDIA LIMITED	RAJARSHI CHATTERJEE	02-09-2021	INCOMPLETE ADDRESS OF RESPONDENT NO 1.
6	WPA	12752/2021	JINDAL INDIA LIMITED	RAJARSHI CHATTERJEE	02-09-2021	INCOMPLETE ADDRESS OF RESP NO 1
7	WPA	12753/2021	MOHAN CHANDRA GHOSH	JAYANTA KUMAR DATTA	02-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
8	WPA	12824/2021	MONOWARA FAKIR AND ORS	PANKAJ HALDER	02-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
9	WPA	12830/2021	ANUVAT PABRAI	SANCHARI CHAKRABORTY	02-09-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING). 2. NO PIN CODE IN THE ADD OF RESP NO 1
10	WPA	12848/2021	DURGA BALA DAS	GOPAL MONDAL	02-09-2021	1. BRIEF LIST OF DATES IS ABSENT 2. THE NAME OF THE HONBLE. CHIEF JUSTICE IS WRONGLY MENTIONED
11	WPA	12856/2021	SUBRATA SAHOO	MOUMITA GHOSH	02-09-2021	IN THE INDEX PAGE, NO PAGE NO. IS PROVIDED (AFTER THE PRESENTATION FORM A).